NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

28

C.P No. 1021/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE PARTIES:

Punj Lloyd Ltd.

V/s.

Sunny Vista Realtors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S No

NAME

DESIGNATION

SIGNATURE

ORDER CP No. 1021/ I&BP/NCLT/MB/MAH/2017

Wrongly on Board. List this matter as fixed before on 20.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)